

Plywood Factory at Little Andaman

4700. SHRI MANORANJAN BHAKTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that there was a proposal for having a plywood factory at Little Andaman in the joint sector;

(b) if so, why the proposal has not materialised and details thereof.

(c) whether in view of the long delay and certain comments made by the Public Undertakings Committee of Parliament, Government would like to invite fresh quotations for the said plywood factory at Little Andaman; and

(d) if so, when and if not the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) Yes, Sir.

(b) The proposal has not materialised because it become necessary to re-examine the same in light of certain observations made by the Committee on Public Undertakings in paras 11 and 12 of their FOURTH REPORT-(1980-81) (SEVENTH LOK SABHA).

(c) No such decision has yet been taken.

(d) The proposal is under examination by the Government.

Rules for Transfer of Asstt. Engineers in C.P.W.D.

4701. SHRI R. N. RAKESH :
SHRI K. RAMAMURTHY :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any rules or guidelines have been framed in regard to transfers of Assistant Engineers employed in the C.P. W.D.

(b) if so, the tenure of posting of an Asstt. Engineer at a place;

(c) whether they are transferred after completing their tenures;

(d) whether it is a fact that some Asstt. Engineers manage to remain in Delhi on one pretext or the other thus causing great resentment among those who are subjected to frequent transfers; and

(e) if so, what steps Government propose to take to ensure that violation of rules, if any, that have been framed in regard to transfer of A. E. does not take place ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) Yes Sir.

(b) The tenure of Assistant Engineers at a particular station is 5 to 6 years (5 Years in the case of A. E. (Civil) and 6 years in the case of A. E. (Electrical) except in difficult areas where it is 3 years.

(c) At present there is a ban on tenure transfer in C. P. W. D. However, efforts is made to keep the tenure in view when transfers are required to be made for administrative reasons.

(d) No Sir. However, short extensions of tenure in Delhi to Assistant Engineers are granted in exceptional cases on genuine grounds by the Competent Authority.

(e) Does not arise.